

(MOST URGENT/ THROUGH FAX)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

F.No. 3(3)/Corres/RRs/THC/DELHI/2019/49689-93 Dated, Delhi the 29 MAY 2019

To

1. Ms. Poonam A Bamba, Member, Ld. District & Sessions Judge, (South), Saket, New Delhi.
2. Sh. A.S Jayachandra, Member, Ld. District & Sessions Judge, Shahdara
3. Sh. Rajesh Malik, Member, CMM, North-West
4. Ms. Pooja Talwar, Member, CMM, West, T.H.C, Delhi
5. Sh. Abhilash Malhotra, Member, MM, Central.

Sub : Committee to submit comprehensive report as to what is the time period for preservation of records under the rules, the status of Weeding out of records including the year wise pendency of cases lying in the Record Rooms, which are yet to be weeded out.

Sir/Madam,

It is brought to the notice of all concerned that since Sh. Rajnish Bhatnagar, the then Ld. Chairman of the aforesaid Committee (the then Ld. District & Sessions Judge, North-West, Rohini) (as his lordship then was) has been elevated to the Hon'ble High Court of Delhi, New Delhi, meeting on the above captioned subject scheduled for 29/05/2019 stands cancelled and the next date shall be intimated as and when the Committee is re-constituted.

29.5.19
(GIRISH KATHPALIA)
District & Sessions Judge (HQs)
Tis Hazari Court, Delhi

49694-728
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Copy for information and necessary action to :

1. Sr. A.O.(J)/A.O.(J)/Branch Incharges, Record Rooms all Districts, are directed to attend the meeting on the date, time and venue mentioned above.
2. Website Committee, Tis Hazari Court, Delhi with request to upload the Letter/Notice on the District Courts website at the earliest.
3. Sr. Administrative Officer (Judicial), Care Taking Branch, Tis Hazari Court, Delhi.
4. Administrative Officer (Judicial), Administration Branch-I, T.H.C, Delhi.
5. P.S to Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi.

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District & Sessions Judge (HQs)
Tis Hazari Court, Delhi